

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH- EAST DISTRICT, SAKET COURTS COMPLEX; NEW DELHI

ORDER

In partial modification of the earlier orders and in pursuance of the provisions of Section 5 (1) & (2) of the Right to Information Act, 2005, Sh. Ashok Kumar (E.C. 13162), Senior Judicial Assistant / Reader in the Court of Sh. Munish Markan, Ld. ADJ-02, South-East District, Saket Courts is hereby appointed as "Assistant Public Information Officer" (APIO), RTI Cell, South-East District, Saket Courts and Sh. Amit Choudhary (E.C. 39430189), Senior Judicial Assistant / Reader in the Court of Ms. Geetanjali, Ld. ADJ-05, South-East District, Saket Courts is hereby designated as "Nodal Officer", RTI Cell, South-East District, Saket Courts, for incorporation of RTI Platform of Delhi District Courts with online RTI Web-Portal of Govt. of NCT of Delhi, with immediate effect, in addition to their present duties.

All correspondence with the Hon'ble High Court or other Authorities shall be done only through the O/o Principal District & Sessions Judge, South-East District. All the official communications with the other Districts or their Branches be addressed to the concerned Pr. District & Sessions Judge only through the O/o Pr. District & Session Judge, South-East District, Saket Courts.

Note : Non compliance of this order will be viewed seriously and disciplinary action shall be taken against the erring official.

Shalinder
(SHALINDER KAUR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
South-East District,
Saket Courts Complex, New Delhi

2626-2716
No. /Admn. II/SED/Saket/ND/2023

Dated, New Delhi: 17/12/2023

COPY TO:

1. The Registrar General, Hon'ble High Court, New Delhi.
2. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. All the Principal District & Sessions Judge(s), Delhi/New Delhi.
4. The Secretary (AR), Administrative Reforms Deptt., 7th Level, C-Wing, Delhi Secretariat, Govt. of NCT of Delhi.
5. All the Judicial Officers posted at South-East District, Saket Courts Complex, New Delhi.
6. First Appellate Authority: Sh. Munish Markan, Ld. ADJ-02, SED, Saket Courts, ND
7. Link Appellate Authority: Sh. Naveen Kumar Kashyap, Ld. PO (MACT), SED, Saket Courts, N.D.
8. Administrative Officers (Jud.) / Branch In-Charges of all Branches/Sections/Cells/Units etc. in South-East District, Saket Courts Complex, New Delhi.
9. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecrcourts.gov.in/south & south-east.delhi.
10. All the Public Relation Officer(s) / APRO(s), Delhi / New Delhi.
11. Hon'y. Secretary (s) of all the Bar Association, Delhi / New Delhi.
12. Officials concerned.
13. Dealing Officer, R&I Branch, S/E Dist., Saket Courts for uploading on LAYERS.
14. For uploading on Centralized Website through LAYERS.
15. The PS to Principal District & Sessions Judge, SED, Saket Courts.
16. Guard File.

shalinder
(SHALINDER KAUR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
South-East District, Saket Courts Complex,
New Delhi

